

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 09 OF 2017**

**Dated: 15<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jayant Deo**

**.... Appellant(s)**

**Versus**

**The Maharashtra Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi  
Mr. Saroj Bala  
Mr. Krishna Dayama for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **20-05-2019**.

**(S.D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**